

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 296  
TO BE ANSWERED ON THE 4<sup>TH</sup> FEBRUARY 2025**

**FUND ALLOCATION FOR AMBULANCES UNDER NHM**

**296. SHRI SANJEEV ARORA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the allocation of funds for ambulances under NHM in the last three years, State-wise;
- (b) the number of ambulances under dial 108, dial 102, dial 104 and other patient transport vehicles under NRHM, State-wise;
- (c) whether Government is planning to integrate ambulance numbers; and
- (d) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE  
(SHRI PRATAPRAO JADHAV)**

(a) to (d) The Ministry of Health & Family Welfare provides technical and financial support to States/UTs for strengthening the National Ambulance Services across the nation. “Public Health and Hospitals” is State subject, the primary responsibility of strengthening public healthcare system, including efforts to have required number of ambulances ensuring their functionality and operationality lies with the respective State/UT Governments.

Under National Health Mission MIS, data is collected as per type of ambulance (Advanced Life Support/Basic Life Support/PTV/Bike/Boat/Others). State/UT-wise number of Basic Life Support (BLS) and Advanced Life Support (ALS) ambulances available and operational under NHM as on 30th June, 2024 is attached at **Annexure-A**.

National Highways Authority of India (NHAI) has Emergency helpline number 1033 on National Highways (including National Expressways) under their jurisdiction. Terms of MoU with Centre for Development of Advanced Computing (C-DAC) and Indian Highways Management Company Limited (IHMCL) for development of Dashboard and App for integration of 1033 with 108 and 112 have been finalized.

State-wise allocation of funds for ambulances under NHM in the last three years is enclosed at **Annexure-B**.

**Annexure referred to in reply to part (b) of the Rajya Sabha Unstarred Question No.296 for 04.02.2025 asked by Shri Sanjeev Arora, Hon'ble Member of Parliament regarding Fund allocation for ambulances under NHM**

State/UT-wise number of Basic Life Support (BLS) and Advanced Life Support (ALS) ambulances available and operational under NHM as on 30th June, 2024 is as under:

S.No	State	Under NHM						Total
		ALS	BLS	PTV	Boat	Bike	Others etc.	
1	Bihar	576	1082	0	0	0	0	1658
2	Chhattisgarh	30	296	380	0	0	0	706
3	Himachal Pradesh	35	213	150	0	6	0	404
4	Jammu & Kashmir	139	64	286	0	0	0	489
5	Jharkhand	125	418	0	0	0	1633	2176
6	Madhya Pradesh	167	835	1059	0	0	0	2061
7	Odisha	411	449	500	6	0	0	1366
8	Rajasthan	147	797	0	0	45	0	989
9	Uttar Pradesh	250	4470	0	0	0	0	4720
10	Uttarakhand	54	217	128	1	0	0	400
11	Arunachal Pradesh	0	112	149	0	0	0	261
12	Assam	14	779	0	7	0	0	800
13	Manipur	0	0	0	0	0	33	33
14	Meghalaya	12	38	142	0	0	0	192
15	Mizoram	0	0	62	0	0	3	65
16	Nagaland	0	27	66	0	0	0	93
17	Sikkim	0	8	0	0	0	0	8
18	Tripura	0	50	0	0	0	0	50
19	Andhra Pradesh	105	523	0	0	0	0	628
20	Goa	27	0	0	0	0	4	31
21	Gujarat	175	425	0	2	0	18	620
22	Haryana	55	265	261	0	0	0	581
23	Karnataka	231	484	0	0	0	166	881
24	Kerala	0	315	0	0	0	0	315
25	Maharashtra	233	704	0	3	30	3255	4225
26	Punjab	0	0	0	0	0	0	0
27	Tamil Nadu	205	1148	0	0	0	0	1353
28	Telangana	31	425	0	0	0	0	456
29	West Bengal	0	1000	629	0	0	1362	2991
30	A & N Islands	0	26	0	0	0	0	26
31	Chandigarh	0	6	0	0	0	0	6
32	Dadra & Nagar Haveli and Daman & Diu	0	0	0	0	0	11	11
33	Delhi	0	97	84	0	0	0	181

34	Ladakh	22	0	5	0	0	0	27
35	Lakshadweep	0	0	17	0	0	0	17
36	Puducherry	0	10	0	0	0	0	10
	<b>Total</b>	3044	15283	3918	19	81	6485	28830

Source: **NHM MIS As on 30.6.2024**

Annexure referred to in reply to the Rajya Sabha Unstarred Question No.296 for 04.02.2025 asked by Shri Sanjeev Arora, Hon'ble Member of Parliament regarding Fund allocation for ambulances under NHM

**State/UT-wise SPIP Approval on National Ambulance Services under National Health Mission (NHM) from FY 2021-22 to FY 2023-24**

(Rs. in Lakhs)

Sl. No.	States	2021-22	2022-23	2023-24
1	Andaman and Nicobar Islands	0.00	8.50	0.00
2	Andhra Pradesh	9,295.20	10,791.22	10,791.22
3	Arunachal Pradesh	1,568.40	2,194.80	2,194.80
4	Assam	9,910.08	12,407.76	12,837.36
5	Bihar	14,713.04	15,882.84	15,882.84
6	Chandigarh	86.40	100.80	138.57
7	Chhattisgarh	8,828.40	8,935.00	8,935.00
8	Dadra & Nagar Haveli and Daman & Diu	0.75	0.75	0.75
9	Delhi	2,419.20	3,096.00	3,096.00
10	Goa	513.60	452.00	452.00
11	Gujarat	6,419.52	7,778.40	7,778.40
12	Haryana	6,158.27	7,818.53	7,908.36
13	Himachal Pradesh	3,342.60	3,562.20	3,552.20
14	Jammu and Kashmir	3,696.48	6,090.48	6,681.97
15	Jharkhand	5,680.43	8,353.20	8,515.20
16	Karnataka	3,847.20	6,033.60	6,033.60
17	Kerala	4,690.44	4,536.00	5,193.27
18	Lakshadweep	0.00	0.00	0.00
19	Madhya Pradesh	12,548.96	31,862.48	31,860.48
20	Maharashtra	144.00	180.00	189.00
21	Manipur	177.50	167.50	167.50
22	Meghalaya	176.80	116.59	116.59
23	Mizoram	60.46	67.02	53.31
24	Nagaland	98.41	95.96	104.33
25	Odisha	9,385.05	10,290.77	11,555.88
26	Puducherry	45.00	45.00	45.00
27	Punjab	0.00	0.00	0.00
28	Rajasthan	8,863.42	15,348.36	17,219.08
29	Sikkim	115.20	161.28	177.40
30	Tamil Nadu	5,188.50	6,831.00	10,962.00
31	Telangana	3,290.40	7,297.20	7,297.20
32	Tripura	840.00	1,218.12	1,218.12
33	Uttar Pradesh	106,352.15	43,440.00	91,583.02
34	Uttarakhand	4,247.54	4,614.25	4,650.65
35	West Bengal	9,062.64	12,011.80	15,371.20
36	Ladakh	124.80	609.12	589.12

Note: SPIP Approval is as per the available Financial Management Reports submitted by State/UTs and are provisional.